

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR
C.V. Sanath
SENIOR CIVIL JUDGE JMFC, SINDHANUR
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	FDP 3/2014 (SUMMONS)	08-01-2021	SMT. AMBAMMA Vs BASAWARAJAPPA	
2	O.S. 289/2014 (SUMMONS) IA/1/2013	08-01-2021	Smt. Razia Begum @ Kulsumbi Wo Moinuddin Vs Smt. Mehamooda Begum @ Mehamoodnussia Wo Khaji Sirajuddin and another	AVINASH R.TARANATH
3	O.S. 103/2017 (SUMMONS)	08-01-2021	Yankamma W/o late Monappa Vs Earanna S/o Narasappa	GUMMA BASAVARAJ
4	O.S. 195/2018 (SUMMONS) IA/1/2018	08-01-2021	K. Vijayalaxmi D/o K. Amaresh Vs K. Amaresh S/o K. Shankrayya	MALLIKARJUN
5	Misc 1/2019 (SUMMONS) IA/1/2019	08-01-2021	Earanna S/o Late Bazarappa Vs B Shivanna Alias Shivappa S/o Late hanumanthappa	Virupaksha Gouda
6	O.S. 15/2019 (SUMMONS) IA/1/2019	08-01-2021	Veeraveni W/o Venkataramana Vs Krishna S/o Late Ramudu	GUMMA BASAVARAJ
7	M.C. 10/2019 (SUMMONS)	08-01-2021	Devaputra Alias Devendra S/o Lchamanna Tappadi Vs Mariyamma Alias Renukamma W/o Devaputra Alias Devendra D/o Bheemappa Myatri	Chidanandappa.D.Udbal
8	O.S. 127/2019 (SUMMONS) IA/1/2019	08-01-2021	Smt. Amaramma alias Vishalakshi Vs Parvathareddy S/o Late Basanna	MD. ASIF HUSSAIN
9	O.S. 145/2019 (SUMMONS)	08-01-2021	Bhimareddy S/o Sampatakumar Vs Sampata Kumar S/o Bheemarayappa	BHEEMAGOUDA
10	O.S. 157/2019 (SUMMONS)	08-01-2021	Ragavendra S/o Sheshappa Vs Mohammed Taheer Ali S/o Late Rajjabali	GUMMA BASAVARAJ
11	O.S. 175/2019 (SUMMONS)	08-01-2021	Thimma Reddy S/o Ramanna Vs The State of Karnataka	Prashanth Kumar C
12	EX 3/2020 (SUMMONS)	08-01-2021	C. Ramkumar S/o C. Mahadevappa Vs M.B. Bheemesh Shetty S/o Sugayya Shetty	Ravi Advocate.
13	R.A. 8/2020 (SUMMONS)	08-01-2021	Earappa S/o Laxmamma Vs Dodda Hanumantha S/o Earappa	Hanumanthappa Nayak

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14	O.S. 18/2020 (SUMMONS)	08-01-2021	Earappa S/o. Late. Mallyaya Vs Smt. Huchhamma W/o. Late. Huchhappa	Meer Liyakath Ali
15	O.S. 51/2020 (SUMMONS)	08-01-2021	Rajendra Nayak S/o Bhimayya Gidda Vs Smt. Tippamma W/o Bassanna	meer Leakhat Ali
16	FDP 2/2020 (SUMMONS)	08-01-2021	Karnataka Gramin Bank Vs Bommasadoddi Hanumantharaya S/o Bheemaraya	M. VERANAGOUDA
17	EX 14/2020 (SUMMONS)	08-01-2021	State Bank of India Vs Smt. Khajabi W/o Late Basaha Sab	M. VERANAGOUDA
18	O.S. 137/2020 (SUMMONS)	08-01-2021	Sri. Sharanappa S/o Adeppa Vs Sri. Pampapathi S/o Amarappa	Amaregouda
19	O.S. 151/2020 (SUMMONS)	08-01-2021	Yallamma W/o. Adeppa Vs Mallamma W/o. Late. Mallyaya	BASANAGOUDA
20	O.S. 154/2020 (SUMMONS) IA/1/2020	08-01-2021	Sri. Timmappa S/o. Shivappa Kapgal Vs Khasim Sab @ Kashappa S/o. Modin Sab	Vishwanath A. Patil
21	O.S. 177/2020 (SUMMONS)	08-01-2021	Amaresha S/o Late Shivanna Vs Venkatesh S/o Bhimashappa	GUMMA BASAVARAJ
22	O.S. 179/2020 (SUMMONS) IA/1/2020	08-01-2021	Yankamma Aliyas Vadde Pushpavathi W/o Vadde Srinivasulu Vs Sri. Basavaraj S/o Late yankappa	siddalingappa
23	O.S. 186/2020 (SUMMONS)	08-01-2021	Lakshmibai w/o. Mukkanna Mukkannavar Vs Paramesh S/o. Rama	B.KAmareshappa
24	Misc 36/2014 (NOTICE)	08-01-2021	Muppanna Srinivas So M. Sathyanarayana and others Vs Jyothi Wo of Dhananjaya and another.	M.MARIBASANGOUDA
25	ELEC.C 1/2014 (OBJECTION)	08-01-2021	Syed Tanveeral Hassan Vs The Chief Officer, TMC Manvi.	Shashidhargouda Kelur
26	L.A.C. 49/2014 (OBJECTION)	08-01-2021	Venkatesh @ VenkateshRao So Subba Rao Vs Spl Land Acqun officer	S.BASSAPPA

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SENIOR CIVIL JUDGE JMFC, SINDHANUR

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27	R.A. 3/2016 (NOTICE)	08-01-2021	S.Sugurayya So Malakajayya Sirwar Vs Kumari Ambamma Do Late Basavarajayya Kalmath	GUMMA BASAVARAJ
28	O.S. 60/2016 (WRITTEN STATEMENT) IA/1/2016	08-01-2021	Veerana Gouda @ Earana Gouda So Nagana Gouda Vs Mahesh Gouda So Nagana Gouda	N.WAHEED PATEL
29	O.S. 182/2016 (OBJECTION)	08-01-2021	Girijamma alias Shankramma Vs Basappa S/o Late Gundappa	J. CHANDRASHEKAR PATIL
30	O.S. 35/2017 (NOTICE) IA/1/2017	08-01-2021	Venkobrao S/o Ragappa alias Ragavendra Rao Vs Ramachari S/o Raghavendrachari	MANOHAR AND MONESH RATHOD
31	O.S. 73/2017 (OBJECTION)	08-01-2021	Sri.Mallikarjun Swamy Hiremath Vs J.Venkobayya Shetty	SRI SHASHIDHARGOUDA KELUR
32	R.A. 15/2018 (NOTICE) IA/1/2018	08-01-2021	Ambamma W/o Earanna Vs Navalkal Dodda Lingappa S/o Hampanna	GUMMA BASAVARAJ
33	O.S. 68/2018 (OBJECTION) IA/1/2018	08-01-2021	Basavaraj S/o Siddappa Vs Gouramma D/o Late Sangayya	Basavaraj Khanapur
34	Misc 18/2018 (NOTICE)	08-01-2021	Chandragirish S/o Channabasayya Swamy Vs Shivakumar S/o Channabasayyaswamy	Maruthi H.K
35	O.S. 129/2018 (OBJECTION) IA/1/2018	08-01-2021	S Ramesh Raju S/o Late S Ramakrishnam Raju Vs P Giridhar S/o Nagappa	Maruthi H.K
36	Misc 34/2018 (OBJECTION)	08-01-2021	Ahamed Sab S/o Late. Raheem Sab Vs Babumiya S/o Late. Raheem Sab	K. Sharanabasappa
37	R.A. 48/2018 (NOTICE) IA/1/2018	08-01-2021	Poojari Hanumesh S/o Sharanabasava Vs Syed Buran Sab S/o Syed Maktub Sab	GUMMA BASAVARAJ
38	R.A. 2/2019 (NOTICE) IA/1/2019	08-01-2021	Ramanna S/o Gidda Earanna Vs Basavaraj Chaluvadi S/o Late Narasappa	GUMMA BASAVARAJ

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39	O.S. 46/2019 (OBJECTION)	08-01-2021	Paddamma W/o Mallayya D/o Late Chandappa Vs Narasamma W/o Late Chandappa	Vijayalaxmi Hosamani
40	L.A.C. 1/2019 (NOTICE)	08-01-2021	Thimma Reddy S/o Shivanna Vs Spl. Land Acquisition officer	R.virupakshi
41	O.S. 103/2019 (OBJECTION)	08-01-2021	Mallamma W/o Late. Buddappa Chakrakai Vs Smt. Ambuja W/o Late. Buddappa	R.R Advocate
42	Misc 27/2019 (OBJECTION)	08-01-2021	Shivappa Jadidar S/o Late Basappa Vs Kanakappa S/o tondeppa Harijan	MALLIKARJUN
43	O.S. 156/2019 (WRITTEN STATEMENT)	08-01-2021	Shankrappa S/o Late shvabasappa Vs E Mallikarjuna Reddy S/o Emani Sambareddy	SREEDHAR SESHADRIGIRI KULKARNI
44	O.S. 164/2019 (NOTICE) IA/1/2019 IA/2/2019	08-01-2021	Smt. Parvathemma W/o Late Shivashankrappa Vs Sharabanagouda S/o late Shivashankrappa	GUMMA BASAVARAJ
45	O.S. 210/2019 (WRITTEN STATEMENT) IA/1/2019	08-01-2021	Basavaraja S/o Basanagouda Vs Shantamma W/o Shankaragouda	BASANAGOUDA
46	R.A. 64/2019 (OBJECTION) IA/1/2019 IA/2/2019	08-01-2021	Bellam Mahadeva S/o Narasappa Vs Mahadevamma W/o Late Karappa kavali	M. VERANAGOUDA
47	O.S. 109/2020 (OBJECTION) IA/1/2020	08-01-2021	Channamma W/o Basavarajappa Vs Parvatareddy S/o Basanna	D.S.Parasanalli
48	O.S. 131/2020 (WRITTEN STATEMENT) IA/1/2020	08-01-2021	Smt. Dodda Mallamma Aliyas Bassamma W/o Ningayya D/o Tirupathi Vs Tirupathi S/o Late Ningappa	Siddalingappa
49	G and WC 1/2020 (APPEARANCE OF PARTY)	08-01-2021	Smt.Eashwaramma W/o Rangayya Vs All Concerned	S.P

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50	O.S. 181/2020 (APPEARANCE OF PARTY)	08-01-2021	N.Veerayya Shetty S/o. Venkataswamy Vs Smt. Sharanamma W/o. Anjaneya	S.Shivappa Nayak
51	O.S. 62/2014 (HEARING)	08-01-2021	SMT.R.SHARADABAI Vs SMT.GHOUSIA BANU	M.MARIBASAN GOWDA
52	O.S. 67/2014 (HEARING)	08-01-2021	BASAWARAJ Vs LAXMAN	RAVI DALWAI
53	Misc 12/2015 (HEARING) IA/1/2015	08-01-2021	Narasamma Wo AyyappaKavali Vs Mareppa So Eranna Kavali	MALLIKARJUNA PATIL
54	O.S. 119/2015 (HEARING) IA/1/2015	08-01-2021	D.Krishna Rao So D.Sheshagiri Rao Vs G.Premashankar So Late G.Vasanth Kumar	AYYANAGOUDA PATIL
55	R.A. 27/2015 (HEARING) IA/1/2015	08-01-2021	Devamma Wo Somanna Vs Rachamma Wo Late Mareppa	B.V.AMARESHAPPA
56	O.S. 148/2015 (HEARING) IA/1/2015	08-01-2021	Sri.Ellur Earanna So Tayanna Vs Smt.B.Shakuntala Wo Sharanappa	SIDDALINGAPPA
57	O.S. 169/2016 (HEARING) IA/1/2016	08-01-2021	Durugappa S/o Mallappa Vs Shantamma W/o Shivashankrappa	BHOJARAJ
58	O.S. 21/2017 (HEARING)	08-01-2021	Manmanthreddy S/o Chandaraya Vs Sharanegouda S/o Shivalingappa Nakkundi	A.N.RAJ
59	Misc 10/2017 (HEARING)	08-01-2021	Smt.Siddamma W/o Late Mallappa Gudadinni Vs Mudukappa S/o Sivarayappa	SIDDALINGAPPA
60	O.S. 113/2018 (HEARING) IA/1/2018	08-01-2021	Manamma D/o Late Monayya W/o Late Pamapanna Vs Eashappa S/o Late Monappa	Siddalingappa
61	O.S. 158/2018 (HEARING) IA/1/2018 IA/2/2018	08-01-2021	Shambhavi D/o Linganna Alias Lingappa Vs Linganna Alias Lingappa S/o Amarappa	BASANAGOUDA
62	FDP 1/2020 (HEARING)	08-01-2021	Karnataka Gramin Bank Branch Vs Venkatesh S/o Guranagouda	M. VERANAGOUDA

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63	O.S. 194/2019 (ISSUES)	08-01-2021	Karnataka Grameena Bank Vs Shashwath Reddy S/o of Shivaraj Patil	A.N.Raj
64	L.A.C. 7/2014 (EVIDENCE)	08-01-2021	AMAR SINGH Vs LAOAC	
65	O.S. 74/2014 (EVIDENCE)	08-01-2021	RUDRAGOUDA Vs AMEREGOUDA	SRI.M.MARIBASANAGOUDA
66	O.S. 101/2014 (EVIDENCE)	08-01-2021	THIMMAVVA SMT.NARASAMMA Vs SMT.MAREMMA	R.PANDURANG NAYAK
67	O.S. 142/2014 (EVIDENCE)	08-01-2021	Padmavathi alias Paddamma Vs Gauramma	
68	O.S. 206/2014 (EVIDENCE) IA/1/2012	08-01-2021	Mallappa and others Vs Benakappa and others	SHRIKANTH
69	O.S. 224/2014 (EVIDENCE)	08-01-2021	Smt. Basamma Wo Late Ambanna and another Vs Smt. Mahadevamma Alias Mayamma	M.MARIBASANGOUDA
70	O.S. 298/2014 (EVIDENCE)	08-01-2021	Smt. Narasamma Wo Late Sangapa Hadapad others Vs Sri. Basavaraj So late Sangappa Hadapad others	BASAVARAJ SAKRI
71	P and SC 1/2014 (EVIDENCE)	08-01-2021	Smt.Rabiya kausar Vs Smt. Saheen Fatima	SRI.BASAVARAJ SAKRI
72	O.S. 328/2014 (EVIDENCE)	08-01-2021	Manjunatha swamy So Rudrayya swamy Vs G. Satyanarayan So Venkanna	D.RALHADA RAO
73	O.S. 473/2014 (EVIDENCE)	08-01-2021	Amaresh So Late Hanumantha Vs Sabamma Wo Late Balayya	Ayyanagouda Patil, Adv.,
74	O.S. 60/2015 (EVIDENCE) IA/1/2015	08-01-2021	Gouramma Do Bheemakka Wo Thippanna Vs Thippamma Wo Late Vasappa	S.BASAPPA
75	O.S. 147/2015 (EVIDENCE) IA/1/2015	08-01-2021	Sri.Ellur Amaresh So Earanna Vs Sri.Sharanappa So Tammanna,	SIDDALINGAPPA
76	O.S. 206/2015 (EVIDENCE) IA/1/2015	08-01-2021	Smt.Khajabee Wo Gokulsab Vs Chandpasha So Murtuzasab	BHOJARAJ

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77	O.S. 229/2015 (EVIDENCE)	08-01-2021	Dodda Siddaramappa So Eashwarappa Vs Ayyappa So Dodda Sidharamappa	B.G.Adv.,
78	O.S. 37/2016 (EVIDENCE)	08-01-2021	Gundappa So Keerya Vs Devanna So Kallappa	GUMMA BASAVARAJ
79	O.S. 92/2016 (EVIDENCE)	08-01-2021	Hampanna So Chennappa Kumbara Vs The Director, Acchukattu Pradeshahbiruddi Pradikara Directorate,	GUMMA BASAVARAJ
80	O.S. 103/2016 (EVIDENCE)	08-01-2021	Sri.Vidyananda Kalasa So Manohara Kalasa Vs Smt.Amaramma Wo Late Pruthviraj	GUMMA BASAVARAJ
81	O.S. 113/2016 (EVIDENCE) IA/1/2016	08-01-2021	Kiran Reddy So J.C.Patil Vs Smt.Siddamma Wo Late Mallappa	GUMMA BASAVARAJ
82	O.S. 115/2016 (EVIDENCE) IA/2/2016 IA/1/2016	08-01-2021	Mahadevappa So Hanumanthappa Theerthabhavi Vs Smt.Mudukamma Wo Late Ramanagouda	GUMMA BASAVARAJ
83	O.S. 152/2016 (EVIDENCE)	08-01-2021	Hanumanthayya S/o Earanna Vs Smt.Gouramma W/o Late Bhimayya	AYYANGOUDA PATIL
84	O.S. 156/2016 (EVIDENCE) IA/1/2016	08-01-2021	Smt.Earamma W/o Late Buddappa Vs Ayyappa @ Shivanna S/o Late Shivappa @ Shivanna	GUMMA BASAVARAJ
85	O.S. 236/2016 (EVIDENCE) IA/2/2016 IA/1/2016	08-01-2021	Ajay Kumar S/o Yankappa Vs Yankappa S/o Late Ramanna	M.K.DESAI
86	O.S. 4/2017 (EVIDENCE)	08-01-2021	Y.S.Huchchanna S/o Late Laxmanna Vs Smt.Subhadramma W/o Late Dattu @ Dattatreaya	GUMMA BASAVARAJ
87	O.S. 53/2017 (EVIDENCE)	08-01-2021	P.Prasad S/o Shesharao Vs V.Satyanarayana S/o Krishnamurthy	A.N.RAJ
88	O.S. 90/2017 (EVIDENCE)	08-01-2021	Pundikal Mari Gadilingappa Vs Pundikal Yallappa	A.N.RAJ

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89	O.S. 166/2017 (EVIDENCE) IA/1/2017	08-01-2021	Lachamma W/o Late Hanumantha Vs Thimmanna S/o Late Hanumantha	B V Patil
90	O.S. 178/2017 (EVIDENCE)	08-01-2021	Shankamma D/o Late Benakappa Meti Vs Mari Siddappa S/o Benakappa	BASANGOUDA KOPPAR
91	O.S. 183/2017 (EVIDENCE) IA/1/2017	08-01-2021	K Srinivas S/o Suryanarayana Vs S Raghavendra S/o Shankara	C Anil Kumar
92	O.S. 186/2017 (EVIDENCE)	08-01-2021	K Purnachandra Rao S/o Venkatrathnam Vs N P Venkataswamy Naidu S/o Veera Raghava Naidu	Basavaraj Patil
93	O.S. 40/2018 (EVIDENCE)	08-01-2021	Karibassamma W/o Late. Basanagouda Vs Ratnamma W/o Late. Yankanagouda	GUMMA BASAVARAJ
94	O.S. 51/2018 (EVIDENCE)	08-01-2021	Hajamma W/o Nagappa Vs Saraswathemma W/o Gudadaraya	MALLIKARJUN
95	O.S. 57/2018 (EVIDENCE) IA/1/2018	08-01-2021	Smt. Aleema Bee W/o Peer Ahmeed D/o Lats, Badesab Vs Khajasab S/o Late Rajasab	RAJAPANDURANGA NAIK
96	O.S. 63/2018 (EVIDENCE)	08-01-2021	Vinuta Alias Shailaja W/o Shekharappa Vs Mallikarjuna Tanagunda S/o Late Veerabhadrappe	GUMMA BASAVARAJ
97	O.S. 67/2018 (EVIDENCE)	08-01-2021	Bassamma alias Basalingamma W/o Yamanappa Vs Kalavathi W/o Late. Hanumantha	GUMMA BASAVARAJ
98	O.S. 96/2018 (EVIDENCE) IA/1/2018 IA/2/2018	08-01-2021	Hampamma W/o Amarayya Swamy Vs Channayya S/o Shanmukayya	Siddalingappa
99	O.S. 159/2018 (EVIDENCE) IA/1/2018	08-01-2021	Paddamma W/o Naglingappa Vs Sharadamma W/o Mallikarjuna Alias Mallappa Sahukar	SREEDHAR SESHADRIGIRI KULKARNI
100	O.S. 204/2018 (EVIDENCE)	08-01-2021	Chandpasha S/o Sunnipira Vs ModhinKhan S/o Sunnipir	BASANAGOUDA

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101	M.C. 8/2019 (EVIDENCE)	08-01-2021	Sri. T. Raghubabu S/o Srinivas rao Vs T. Deepika W/o Raghubabu	chandrakala
102	Misc 8/2019 (EVIDENCE)	08-01-2021	Sugappa S/o Late Hussainappa Vs Sanna Mallappa S/o Late Hussainappa	keshava rao
103	G and WC 1/2019 (EVIDENCE)	08-01-2021	Usman Khan S/o Abdul Majeed Vs All other concerned	GUMMA BASAVARAJ
104	O.S. 118/2019 (EVIDENCE) IA/1/2019	08-01-2021	Saibanna S/o Lingappa Pujari Vs Smt. Satyamma W/o Beerappa	KALMANGI AMAREGOUDA
105	O.S. 223/2014 (ORDERS) IA/1/2012	08-01-2021	Sri. Basheer Ahmed Vs Smt. Khatoon Bi	S.T.H.RAZVI
106	O.S. 449/2014 (ORDERS)	08-01-2021	Mallikarjuna So Nagappa Vs Amaresh So Mahadevappa	B. BASAVARAJ
107	L.A.C. 96/2014 (ARGUMENTS)	08-01-2021	Girijashankar Vs The spl Land Acquisition officer	
108	L.A.C. 97/2014 (ARGUMENTS)	08-01-2021	M. Satyanarayana Vs The spl Land Acquisition officer	
109	L.A.C. 98/2014 (ARGUMENTS)	08-01-2021	Radhakrishna Vs The spl Land Acquisition officer	
110	O.S. 111/2015 (ARGUMENTS)	08-01-2021	Smt.Mallamma Wo Giregouda Vs Mallikarjuna So Allappa	BASAVARAJ GUDADUR
111	R.A. 36/2015 (ARGUMENTS) IA/1/2015	08-01-2021	Narasappa So Ayyanna Vs Smt.Eramma Wo Veerabhadra	B.V. PATIL
112	R.A. 7/2019 (ARGUMENTS) IA/1/2019	08-01-2021	Thimappa Alias Thimmayya S/o Late Tirukappa Vs Ramanna s/o Mallappa	B K Amareshappa
113	R.A. 18/2019 (ARGUMENTS)	08-01-2021	M Channakeshava Shetty S/o M Veerayya Shetty Vs M Suryaprakash S/o M Veerayya	K Manohar
114	M.C. 34/2020 (ARGUMENTS)	08-01-2021	Gowramma L W/o K.I. Dasharatha Aliyas Prakash D/o Lakshmanchar Vs K.I. Dasharatha Aliyas Prakash S/o Ayyannachar	M. VERANAGOUDA

Dangling IA:

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

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Dangling IA:

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
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1	O.S. 651/2014 (NOTICE)		Vijayalakshmi Vs The Deputy Commissioner	Veeresh. C Eshappa Desai
2	O.S. 12/2018 (HEARING)		N. Narasimha Rao S/o Late Satyanarayana Vs The Deputy Commissioner, Raichur	M.D.Jaffer
3	O.S. 317/2018 (EVIDENCE)		Haligemma W/o Jalalappa Vs Nagamma Gadad D/o Kalappa	H.Mariyappa
4	O.S. 181/2009 (ARGUMENTS)		Mallina Veeraraghavalu Vs Smt. Mallina Vijayalakshmi	M. Amaregouda SREEDHAR SESHAGIRI KULKARNI
5	O.S. 449/2018 (ARGUMENTS) IA/1/2018		karibeerappa S/o Hanumanthappa Vs Yamanappa S/o Durgappa	Lingaraj. H.
6	O.S. 118/2017 (PAYMENT)		Sri Earappa S/o Late HIre Shyamappa Vs Smt. Krishnamma W/o Late Sanna Shyamappa	Urkundappa
Cases listed below are adjourned due to Covid 19				
7	EX 35/2017 (SUMMONS)	20-01-2021	Shekharappa alias Shekharagouda S/o Pampanna Vs Hameedkhan S/o Miyajani	Ravikumar V.
8	O.S. 426/2017 (SUMMONS) IA/1/2017	20-01-2021	Chitturi Keerthisai D/o C Prasad Rao Vs Chitturi Veerabhadramma W/o Late Suryaprakash Rao	GSRK reddy
9	Misc 22/2018 (SUMMONS)	20-01-2021	Sarvotham reddy S/o Timmareddy Vs Pampanna Talvar S/o Mallappa Talvar	M. Amaregouda
10	O.S. 42/2020 (SUMMONS) IA/1/2020	20-01-2021	Smt. Yankamma W/o. Late Sanna Narasappa Vs Shankar Mandal S/o. Sudhan Mandal	SREEDHAR SESHAGIRI KULKARNI S M REDDY

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11	O.S. 124/2020 (SUMMONS)	20-01-2021	Gyanappa S/o. Narasappa Vs Smt. Mahankalemma W/o. Nagappa	Shashikumar
12	O.S. 41/2012 (NOTICE)	20-01-2021	Smt. Yallamma W/o. Late Pampapathi Vs Smt. Totamma W/o. Late Pamappa	N. Ramanagouda
13	O.S. 118/2019 (NOTICE)	20-01-2021	Fathima Begum W/o KhasimSab Vs M D Pasha S/o Hussain Sab	Balaswamy
14	O.S. 358/2019 (NOTICE)	20-01-2021	Chittori Kiran Kumar S/o Chittoori Rambabu Vs K. Ramchandrarao Aliyas Ramarao S/o K. Satyanarayana	Bhojraj
15	O.S. 599/2015 (EVIDENCE) IA/1/2015	20-01-2021	Smt. Mahadevamma Wo late Earanna, Vs Sharanappa So Hampanna,	M.D.Jaffer
16	Misc 119/2016 (EVIDENCE)	20-01-2021	Hussaini So Hanumantha, Vs M.Apparao So Ammanna,	SREEDHAR SESHADRIGIRI KULKARNI
17	Misc 120/2016 (EVIDENCE)	20-01-2021	Subash Chandra So Narayanaswamy Vs Basavaraj Nayak So Dyavanna	S.V.Patil
18	O.S. 537/2017 (EVIDENCE) IA/1/2017	20-01-2021	Jayashree W/o Ramakrishna D/o Venkatarao Vs Tirupatemma W/o Late Ramayya	Thimmappa Dasar
19	O.S. 256/2018 (EVIDENCE)	20-01-2021	Prabhavathi W/o Late Yamanappa Vs Saraswathi W/o Amaragundappa	SHRIDHAR ABKARI
20	EX 74/2015 (ENQUIRY)	20-01-2021	Balappa So Siddu Borabandi, Vs Smt.Narasamma Wo Yankanna.	BHEEMAGOUDA
21	FDP 3/2018 (NOTICE TO RESPONDENT)	20-01-2021	Amaresh S/o Nagaraj Vs Veeramma W/o Late Shankaraiah	J. Rayappa
22	O.S. 248/2019 (FOR COMPLIANCE)	20-01-2021	Smt. Basamma W/o Rajashekhar Budiwal Vs Husainsab S/o Mulasab	VIRUPAKSHA MALIPATIL

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1	O.S. 651/2014 (NOTICE)		Vijayalakshmi Vs The Deputy Commissioner	Veeresh. C Eshappa Desai
2	O.S. 12/2018 (HEARING)		N. Narasimha Rao S/o Late Satyanarayana Vs The Deputy Commissioner, Raichur	M.D.Jaffer
3	O.S. 317/2018 (EVIDENCE)		Haligemma W/o Jalalappa Vs Nagamma Gadad D/o Kalappa	H.Mariyappa
4	O.S. 181/2009 (ARGUMENTS)		Mallina Veeraraghavalu Vs Smt. Mallina Vijayalakshmi	M. Amaregouda SREEDHAR SESHAGIRI KULKARNI
5	O.S. 449/2018 (ARGUMENTS) IA/1/2018		karibeerappa S/o Hanumanthappa Vs Yamanappa S/o Durgappa	Lingaraj. H.
6	O.S. 118/2017 (PAYMENT)		Sri Earappa S/o Late HIre Shyamappa Vs Smt. Krishnamma W/o Late Sanna Shyamappa	Urkundappa
Cases listed below are adjourned due to Covid 19				
7	EX 35/2017 (SUMMONS)	20-01-2021	Shekharappa alias Shekharagouda S/o Pampanna Vs Hameedkhan S/o Miyajani	Ravikumar V.
8	O.S. 426/2017 (SUMMONS) IA/1/2017	20-01-2021	Chitturi Keerthisai D/o C Prasad Rao Vs Chitturi Veerabhadramma W/o Late Suryaprakash Rao	GSRK reddy
9	Misc 22/2018 (SUMMONS)	20-01-2021	Sarvotham reddy S/o Timmareddy Vs Pampanna Talvar S/o Mallappa Talvar	M. Amaregouda
10	O.S. 42/2020 (SUMMONS) IA/1/2020	20-01-2021	Smt. Yankamma W/o. Late Sanna Narasappa Vs Shankar Mandal S/o. Sudhan Mandal	SREEDHAR SESHAGIRI KULKARNI S M REDDY

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11	O.S. 124/2020 (SUMMONS)	20-01-2021	Gyanappa S/o. Narasappa Vs Smt. Mahankalemma W/o. Nagappa	Shashikumar
12	O.S. 41/2012 (NOTICE)	20-01-2021	Smt. Yallamma W/o. Late Pampapathi Vs Smt. Totamma W/o. Late Pamappa	N. Ramanagouda
13	O.S. 118/2019 (NOTICE)	20-01-2021	Fathima Begum W/o KhasimSab Vs M D Pasha S/o Hussain Sab	Balaswamy
14	O.S. 358/2019 (NOTICE)	20-01-2021	Chittori Kiran Kumar S/o Chittoori Rambabu Vs K. Ramchandrarao Aliyas Ramarao S/o K. Satyanarayana	Bhojraj
15	O.S. 599/2015 (EVIDENCE) IA/1/2015	20-01-2021	Smt. Mahadevamma Wo late Earanna, Vs Sharanappa So Hampanna,	M.D.Jaffer
16	Misc 119/2016 (EVIDENCE)	20-01-2021	Hussaini So Hanumantha, Vs M.Apparao So Ammanna,	SREEDHAR SESHADRIGIRI KULKARNI
17	Misc 120/2016 (EVIDENCE)	20-01-2021	Subash Chandra So Narayanaswamy Vs Basavaraj Nayak So Dyavanna	S.V.Patil
18	O.S. 537/2017 (EVIDENCE) IA/1/2017	20-01-2021	Jayashree W/o Ramakrishna D/o Venkatarao Vs Tirupatemma W/o Late Ramayya	Thimmappa Dasar
19	O.S. 256/2018 (EVIDENCE)	20-01-2021	Prabhavathi W/o Late Yamanappa Vs Saraswathi W/o Amaragundappa	SHRIDHAR ABKARI
20	EX 74/2015 (ENQUIRY)	20-01-2021	Balappa So Siddu Borabandi, Vs Smt.Narasamma Wo Yankanna.	BHEEMAGOUDA
21	FDP 3/2018 (NOTICE TO RESPONDENT)	20-01-2021	Amaresh S/o Nagaraj Vs Veeramma W/o Late Shankaraiah	J. Rayappa
22	O.S. 248/2019 (FOR COMPLIANCE)	20-01-2021	Smt. Basamma W/o Rajashekhar Budiwal Vs Husainsab S/o Mulasab	VIRUPAKSHA MALIPATIL

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1	O.S. 400/2020 (APPEARANCE OF PARTY) IA/1/2020		Smt. Shankamma W/o. Late Virupanna Vs Ningappa S/o. Beerappa	H.Mariyappa
2	O.S. 233/2017 (HEARING) IA/1/2017		Yariswamy S/o Khasimappa Vs S.Dodda Narayana S/o Khasimappa	Anandkumar M
3	O.S. 452/2018 (HEARING)		Sharegouda S/o Basanagouda Police Patil Vs Ghouse Khan S/o Usman Khan	KALMANGI AMAREGOUDA
4	O.S. 400/2015 (EVIDENCE)		Alam Basha So Shiak Hussain Yatmari Vs Faimuddin So K. Rajabali	K. Bheemangouda
5	O.S. 147/2018 (EVIDENCE)		UCO Bank Vs Kariyappa S/o Late Mariyappa Madiwalar	SREEDHAR SESHAGIRI KULKARNI
6	O.S. 185/2018 (EVIDENCE)		Syndicate Bank Vs P Srinivas Rao S/o P Venkaiah	G.Virupaxappa.
7	O.S. 255/2018 (EVIDENCE)		Duggamma W/o Beerappa D/o Basappa Vs Basappa S/o Rarayappa	Basavarj Bavital
8	O.S. 402/2018 (EVIDENCE) IA/1/2018		Prabhavathi @ Provathi W/o Sayasi Mandal Vs Bhakupal W/o Kalipad Pajadar @ Fouzdar	Thimmappa Dasar
9	O.S. 446/2018 (EVIDENCE)		Hampamma D/o Ramanna Vs Ramanna S/o Sangappa	Shivakumar. C.B.
10	O.S. 95/2019 (EVIDENCE) IA/1/2019		Parwatamma W/o Earappa Kampareddi Vs G Rajashekhar S/o Doddappa Gaded	Chidanandappa D Udbal
11	O.S. 97/2019 (EVIDENCE)		UCO Bank Vs Vadlapudi Veeravenkatarao S/o V Subbarao	SREEDHAR SESHAGIRI KULKARNI
12	O.S. 185/2019 (EVIDENCE)		UCO Bank Vs Basanagouda S/o Pampanagouda Malipatil	SREEDHAR SESHAGIRI KULKARNI

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13	O.S. 215/2019 (EVIDENCE)		Sanna Mudukappa S/o Thimmappa Vs Pampanna S/o Thimmappa	Thimmappa Dasar
14	O.S. 221/2019 (EVIDENCE)		Srinivas S/o Ramesh Vs Devikamma W/o Late. Yankoba	T.G.DASAR
15	O.S. 324/2019 (EVIDENCE)		Kariyamma W/o Yallappa Vs Neelakatharaya S/o Mudakappa	M. Nagaraj
16	O.S. 422/2019 (EVIDENCE)		Linganna S/o. Narasappa Vs Lachamma W/o. Basappa	H.Mariyappa
17	O.S. 459/2019 (EVIDENCE)		Virupaxappa S/o Mahanthappa Vandali Vs Bheemanagouda alias Bheemappa S/o Mahanthappa	VIRUPAKSHA MALIPATIL
18	O.S. 476/2019 (EVIDENCE) IA/1/2019		Khadarsab S/o. Shivanappa @ Sillar Sab Vs Smt. Bibi Fathima W/o. Late Moulasab	H.Mariyappa
WRITTEN STATEMENT				
19	O.S. 81/2020 (COGNIZANCE)		Smt Lakshmi W/o. Shankrappa Vs Amarappa S/o. Kanteppa	J. Rayappa
20	O.S. 102/2020 (COGNIZANCE)		Smt. Earamma W/o. Basanna Balekari Vs Shekharappa S/o. Parappa (Bannatti)	H. Veerabhadrappa
21	O.S. 229/2020 (COGNIZANCE)		Brojen S/o. Budhar Mandal Vs Bikash Mandal S/o. Pancharam Mandal	Anandkumar M
22	O.S. 244/2020 (COGNIZANCE)		Smt Holiyamma W/o. Siddappa Vs Siddappa S/o. Amarappa	Basavarj Bavital
Cases listed below are adjourned due to Covid 19				
23	O.S. 32/2016 (EVIDENCE)	11-01-2021	Fakeerappa So Lachamma, Vs Smt. Ayamma Wo Earappa Jawadigi,	K.Veerabhadra Gouda

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24	O.S. 78/2016 (EVIDENCE)	11-01-2021	Mehaboobmiya So Alli Shersab Vs Smt. Jooranbee Wo late Shabad sab@ Shakasab,	M.D.Jaffer
25	O.S. 208/2016 (EVIDENCE) IA/1/2016	11-01-2021	Janappa So Yankappa, Vs Rangappa So Doddamariyappa,	Chidanandappa Udbal
26	O.S. 268/2016 (EVIDENCE)	11-01-2021	Hanumanthappa So Jadeppa Vs Yankanagouda So Umapatheppa,	C.Pandu,
27	O.S. 332/2016 (EVIDENCE)	11-01-2021	State Bank of India Vs Amreshappa	H.Basavaraj Hulihyder.
28	Misc 65/2016 (EVIDENCE)	11-01-2021	P.Prasad Vs Hanumantha	MAG
29	O.S. 454/2016 (EVIDENCE)	11-01-2021	Shivappa Vs Smt.Channamma	U.Basavanta Rao
30	O.S. 600/2016 (EVIDENCE) IA/1/2016	11-01-2021	Dodda Hulgappa S/o Durugappa Vs Padmavathi W/o Chandrakntha	Nirupadappa
31	Misc 100/2016 (EVIDENCE)	11-01-2021	Smt.Gouramma W/o late Sharanappa Nagalapur Vs Eramma W/o Manjunatha Nagalapur	SREEDHAR SESHADRIGIRI KULKARNI
32	O.S. 605/2016 (EVIDENCE)	11-01-2021	Sharanappa S/o Reddappa Talvar Kabber Vs Rangamma W/o Hanmantha Uppar	M. Amaregouda
33	O.S. 659/2016 (EVIDENCE)	11-01-2021	Pampanna S/o Basanna Chakoti Vs Palakshappa S/o Bheemappa	M. Amaregouda
34	O.S. 35/2017 (EVIDENCE) IA/1/2017	11-01-2021	Sanna Hussainappa S/o Sharanappa Vs Smt. Renukamma W/o Sharanappa	R. Hanumehs
35	O.S. 76/2016 (SUMMONS)	20-01-2021	Satyanna So Venkoba, Vs Tota Venugopal Krishna Prasad Rao So Venkatavarahalaiah,	J. Rayappa

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36	FDP 2/2016 (SUMMONS)	20-01-2021	Smt.Ambamma Wo Mahadevappa Pattar, Vs Smt. Kariveeramma Wo Mudukappa Pattar,	KALMANGI AMAREGOUDA
37	FDP 8/2016 (SUMMONS)	20-01-2021	Smt.Ravanamma Vs Papamma	B.Abdul Gani
38	O.S. 662/2016 (SUMMONS) IA/1/2016	20-01-2021	Dodda Mastan sab S/o Shaik sab Vs Hussaeni S/o Peer sab	J. Rayappa
39	O.S. 32/2018 (SUMMONS) IA/1/2019	20-01-2021	STATE BANK OF INDIA Vs B. Shivanand S/o B. Kariyappa	H.Basavaraj Hulihyder.
40	O.S. 365/2018 (SUMMONS) IA/1/2018	20-01-2021	Bhumika D/o Moulappa Gonagar Vs Moulappa S/o Late Bheemappa	Anandkumar M
41	O.S. 391/2018 (SUMMONS)	20-01-2021	Parvathamma W/o Ningappa Vs Lingappa S/o Mallappa Utakanur	SHRIDHAR ABKARI
42	O.S. 274/2019 (SUMMONS)	20-01-2021	Devappa S/o Jeevanna Dinni Vs Smt. Hampamma W/o Jeevanna Dinni	Venkata Srinivas Pampana
43	O.S. 496/2019 (SUMMONS) IA/1/2019	20-01-2021	Huligemma W/o. Sanna Earappa Vs Ningamma W/o. Kunteppa Talawar	VIRUPAKSHA MALIPATIL
44	O.S. 20/2020 (SUMMONS)	20-01-2021	State Bank of India, Branch Bus Stand Road Sindhanur (20207), Dist. Raichur Vs Channabasav Swamy S/o. Rudrayya Swamy	H.Basavaraj Hulihyder.
45	O.S. 24/2020 (SUMMONS) IA/1/2020	20-01-2021	Sugappa S/o. Mudkappa Mareddy Vs Smt. Gudoori Krishnakumari W/o Srinivas	K VEERANAGOUNDA
46	EX 24/2020 (NOTICE)	20-01-2021	Eshwarappa S/o Yankappa Vs Beebijan W/o Murtuja khadari	Nirupadeppa

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47	O.S. 187/2020 (APPEARANCE OF PARTY)	20-01-2021	K. Bramarambha D/o. Nagireddy (P Bramarambha W/o. P Venkatachareddy) Vs Veerareddy S/o. late Sitamareddy	Nirupadeppa
48	O.S. 113/2017 (EVIDENCE)	20-01-2021	Abdul Rahiman S/o Chand Pasha Vs Smt. Shilpa W/o Late Basavaraj	SREEDHAR SESHADRIGIRI KULKARNI
49	O.S. 236/2017 (EVIDENCE)	20-01-2021	Andanappa S/o Mahantappa Nagalikal Vs Smt. Gouramma W/o Mahantappa Nagalikal	Bhojraj
50	O.S. 287/2017 (EVIDENCE)	20-01-2021	Mahantesh S/o Earppa Vs Obireddy S/o Nagareddy	Eshappa Desai
51	O.S. 347/2017 (EVIDENCE)	20-01-2021	Lingamaya S/o Kalappa Vs Hamsaraja S/o Kalappa	Bhojraj
52	O.S. 366/2017 (EVIDENCE) IA/4/2019 IA/3/2019 IA/2/2019	20-01-2021	K Satyanarayana S/o late Janakiramayya Vs Tamminedi Bhaskar Rao alias T Bhaskar Rao S/o Veeraraghavalu	Veesh Pannur
53	O.S. 451/2017 (EVIDENCE) IA/1/2017 IA/2/2017	20-01-2021	Renukamma W/o Sharanappa Kulkarni Vs Sharanappa S/o Hanumanthappa Kulkarni	S M REDDY
54	O.S. 517/2017 (EVIDENCE) IA/1/2017	20-01-2021	Basanagouda S/o Adanagouda Vs K Subbarao S/o Krishnarao	Urkundappa
55	O.S. 525/2017 (EVIDENCE)	20-01-2021	Veesh S/o Shivarayappa Vs Shivarayappa S/o Mukkanna	Chidanandappa Udbal
56	O.S. 531/2017 (EVIDENCE)	20-01-2021	P. Srinivas S/o P. Narayan Vs Smt. Surekha W/o Late Lingareddy	BHEEMANGOUDA
57	O.S. 9/2018 (EVIDENCE)	22-01-2021	Suryaprakash Rao S/o Pattabhi Ramayya Vs State Bank Of India	SREEDHAR SESHAGIRI KULKARNI
58	O.S. 34/2018 (EVIDENCE)	22-01-2021	Nitheshkumar S/o Palaxappa Vs Palaxappa S/o S/o Bheemanna	VIJAYABHASKAR REDDY

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59	O.S. 46/2018 (EVIDENCE)	22-01-2021	Nabi Rasool S/o Imam Sab Hotti Vs Hussain Basha S/o Shaik Hussain Sab	KANDAGAL AKBAR

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1	C.C. 856/2012 (EVIDENCE)		State of Karnataka Vs Paddamma	APP SREEDHAR SESHAGIRI KULKARNI
2	C.C. 1067/2012 (EVIDENCE)		Balaganur PS Vs Amarappa So Sangappa	
3	C.C. 516/2013 (EVIDENCE)		State of Karnataka Vs Basavaraj So Sharanappa	
4	C.C. 821/2013 (EVIDENCE)		State of Karnataka Vs Amarappa Angadi So Sangappa	APP
5	C.C. 945/2018 (FRAMING OF CHARGE OR PLEA)		Balaganur P.S. Balaganur Vs Basavaraj S/o. Ramanna Eligera	A.P.P.
6	C.C. 366/2019 (FRAMING OF CHARGE OR PLEA)		State by Balaganur PS Vs Mahantesh s/o Sharanappa	APP VIRUPAKSHA MALIPATIL
Cases listed below are adjourned due to Covid 19				
7	Crl.Misc. 891/2017 (NOTICE TO RESPONDENT)	11-12-2020	G.Manideep S/o Laxminarayana through natural mother Gopinedi Geetavani Vs Gopinedi Laxminarayana S/o G. Satyanarayana	Anandkumar M
8	C.C. 33/2016 (EVIDENCE)	05-01-2021	Balaganur P.S. Vs Ayyappa So. Amarayya	APP Balaswamy
9	C.C. 151/2016 (EVIDENCE)	05-01-2021	Turvihal P.S. Vs Mariswamy So. Yankappa	A.P.P. Chidanandappa D Udbal
10	C.C. 172/2016 (EVIDENCE)	05-01-2021	Balaganur P.S. Vs T. Ramakrishna So. T. Paparao	A.P.P. MUTTAYALA RAO
11	C.C. 379/2016 (EVIDENCE)	05-01-2021	Balaganur P.S. Vs M. R. Rukmesh So. M.R. Venkatesh(Abated)	A.P.P.
12	C.C. 1079/2016 (EVIDENCE)	05-01-2021	Turvihal P.S Vs Kereyappa S/o. Muttayya	A.P.P. KALMANGI AMAREGOUDA

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13	C.C. 428/2014 (EVIDENCE)	06-01-2021	Balaganur PS Vs Earanna.	APP D.Ramanna Nayak
14	C.C. 502/2014 (EVIDENCE)	06-01-2021	Hussainamma Vs Veeresh So Mudukappa.	ED BHEEMANGOUDA
15	C.C. 646/2014 (EVIDENCE)	06-01-2021	P.S.I., of Balaganur P.S. Vs Rangaprasad So Ramrau	A.P.P. K VEERANAGOUNDA
16	C.C. 866/2014 (EVIDENCE)	06-01-2021	Balaganur P.S. Vs Mounesh	A.P.P.
17	C.C. 399/2015 (EVIDENCE)	06-01-2021	Turvihal PS. Vs Amaregouda.	APP Urkundappa
18	C.C. 404/2015 (EVIDENCE)	06-01-2021	Turvihal PS. Vs Muktumsab So. Budnesab	A.P.P. M. Amaregouda
19	C.C. 732/2015 (EVIDENCE)	06-01-2021	State by Balaganur P.S. Vs Rarayappa So Siddappa	APP SHRIDHAR ABKARI
20	C.C. 838/2015 (EVIDENCE)	06-01-2021	State by Balaganur P.S. Vs Arogyappa So Mariyappa Halagi	APP
21	C.C. 883/2015 (EVIDENCE)	06-01-2021	State by Turvihal P.S. Vs Virupanna So Yankappa	APP SREEDHAR SESHAGIRI KULKARNI
22	C.C. 1236/2019 (SUMMONS)	21-01-2021	The Excise PS Vs Rahul S/o Bheemanna	APP J. Rayappa
23	C.C. 976/2020 (SUMMONS)	21-01-2021	State by Balaganur PS Vs Laxmana S/o Rameshappa	APP
24	C.C. 1989/2020 (SUMMONS)	21-01-2021	State by Balaganur PS Vs Abhidamiya S/o Mubarakmiya	APP
25	C.C. 1991/2020 (SUMMONS)	21-01-2021	State by Balaganur PS Vs Dodda Yankoba S/o Erappa	APP
26	C.C. 1992/2020 (SUMMONS)	21-01-2021	State by Balaganur PS Vs Mahiboob Sab S/o Kaleper Sab	APP

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27	C.C. 1993/2020 (SUMMONS)	21-01-2021	State by Balaganur PS Vs Sitaramayya S/o Gururajappa	APP
28	C.C. 377/2017 (EVIDENCE)	21-01-2021	State by Balaganur PS Vs Veeresh S/o Fakirappa	APP
29	C.C. 423/2017 (EVIDENCE)	21-01-2021	State by Balaganur P.S Vs Venkatramana S/o Dyavallu	APP J. Rayappa
30	C.C. 470/2017 (EVIDENCE)	21-01-2021	Turvihal P.S. Vs Adappa S/o. Amarappa	A.P.P.
31	C.C. 611/2017 (EVIDENCE)	21-01-2021	State by Turuvihal P.S Vs Shankrappa S/o Bheemappa	APP J. Rayappa
32	C.C. 107/2018 (EVIDENCE)	21-01-2021	Balaganoor PS Vs Jagannath	APP Thimmappa Dasar
33	CrI.Misc. 371/2018 (EVIDENCE)	21-01-2021	Vijayalakshmi W/o Veerasha Kidaduru Vs Veeresh S/o Ayyappa Kidaduru	Thimmappa Dasar BHEEMANGOUDA
34	C.C. 741/2018 (EVIDENCE)	21-01-2021	Balaganur P.S. Tq. Sindhanur Vs Hussensab S/o. Abdulsab	A.P.P. VENKOBA DESAI
35	CrI.Misc. 1894/2019 (EVIDENCE)	21-01-2021	Basavaraj S/o. Amaragundappa Vs The Registrar of Birth and Deaths, Sindhanur	Chidanandappa D Udbal
36	CrI.Misc. 36/2020 (NOTICE TO RESPONDENT)	21-01-2021	Hanumamma W/o. Yankappa Vs The Registrar of Birth and Deaths, Sindhanur	A.S.Naresh Kumar.
37	CrI.Misc. 1398/2020 (NOTICE TO RESPONDENT)	21-01-2021	Smt. Lalitha W/o. Dr. Nagesh Dhanapur Vs Dr. Nagesh S/o.Hanumantha Dhanapur	Balaswamy
38	CrI.Misc. 1399/2020 (NOTICE TO RESPONDENT)	21-01-2021	Durugamma W/o. Basavaraj Vs Basavaraj S/o. Ningappa	Balaswamy

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Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 173/2011 (ORDERS) IA/1/2020		Bassappa Vs Smt. Akkamahadevi	Sri. T.Rajashekarayya Sri VAP
2	O.S. 191/2012 (DEFENCE EVIDENCE)		Amareshappa So Sharabanna Vs K. Mallikarjuna So Amarappa	S.V. Patil GSRKR
3	O.S. 326/2020 (FOR SETTLEMENT) IA/1/2020		Shobha W/o Mariswami Vs Basavaraj S/o. Durgappa	G.V.Joshi
Cases listed below are adjourned due to Covid 19				
4	O.S. 387/2018 (SUMMONS) IA/1/2018	05-02-2021	Ningamma W/o Hanumantha Vs Hanumantha S/o Tayappa	J. Rayappa
5	FDP 7/2020 (SUMMONS)	05-02-2021	Smt. Yamanamma W/o. Manappa Vs Mariyappa S/o. Late Fakeerappa Bali	H.Mariyappa
6	O.S. 308/2020 (SUMMONS)	05-02-2021	Pillavallu Varalakshmi W/o. Rambabu Vs Khadhar Pasha S/o. Mehaboob Pasha	Balawamy
7	EX 20/2020 (NOTICE)	05-02-2021	Shivashankar Reddy S/o Veerabadrappa Vs Channabasav @ Channabasavayya S/o Srishyalayya Kalmath	BHEEMANGOUDA

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Ravikumar K

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Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 608/2013 (EVIDENCE)		Neelamma So Sangayya Vs Yunus Khan So late Munavara Shareef	SAQ
2	C.C. 222/2018 (EVIDENCE)		Mahindra and Mahindra Financial Services Ltd Vs Md. Adam Saab S/o Khadar Modin Saab	SREEDHAR SESHAGIRI KULKARNI
3	P.C. 6/2020 (ORDERS)		Harsha Agros prop. B Sriharsha S/o. B Ramulu Vs Annapura Traders	SREEDHAR SESHAGIRI KULKARNI
4	P.C. 184/2020 (ORDERS)		S.Narasimhamurthy S/o. Late Manikrao Channalli Vs Basavaraj G Gudagunta S/o. Amaresh	SREEDHAR SESHAGIRI KULKARNI
5	CrI.Misc. 2396/2020 (ORDERS)		Smt. Latha W/o. Mounesh Vs Mounesh S/o. Channappa Chitigeri	Nirupadeppa
6	C.C. 102/2018 (ACCUSED STATEMENT u/s 313 CrPC)		M/s Srishhail Mallikarjuna commercial APMC yard by its properietor Siddalingappa S/o Malkajappa Kow Vs Sri. Radhakrishna Prop. of M/s Radaha traders	Basavaraj Gudadur
7	C.C. 158/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Sneha Sagar Souharda Co op Society Ltd Vs Gangadhar Sa Kabadi S/o Nagu Sa Kabadi	N. Ramanagouda
8	C.C. 176/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Manjunath S/o Bussappa Vs Mallikarjuna S/o Shanakrayya Hiremath	PAMPANAGOUDA PATIL
9	C.C. 880/2018 (ACCUSED STATEMENT u/s 313 CrPC)		M/s Srisahail Mallikarjuna commercial APMC yard Vs Radhakrishna Prop. of M/s Radaha traders,	Basavaraj Gudadur
10	C.C. 987/2018 (ACCUSED STATEMENT u/s 313 CrPC)		M/s Sumil Chemical industries Pvt. Ltd Vs M. Munvarbasha S/o M. Ameedsab	Basavaraj Gudadur

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Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	C.C. 989/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Srisahail Mallikarjuna Commercials APMC yard Vs Radhakrishna	Shivaraja Reddy
12	C.C. 381/2018 (FOR SETTLEMENT)		The Branch Manager, Tungabhadra Pattina Souharda Sahakara Niyamita Vs Laxmiputra S/o Veerappa	S.R. QUADRI MUKUNDA
13	C.C. 299/2019 (COMPLAINANT EVIDENCE)		Jeevanasri Souharda Sahakari Niyamita, Sindhanur Vs Sharanegouda Patil S/o Gopalgouda	BASAVARAJ MALIPATIL
14	P.C. 152/2019 (COMPLAINANT EVIDENCE)		Shubharamba Chits (KAR) Pvt. Ltd Vs Manjunath S/o Sukumuniyappa	Venkata Srinivas Pampana
15	P.C. 197/2019 (SWORN STATEMENT)		Gouresh M S/o Mallayya Swamy Vs Channanagouda S/o Chandrashekaragouda	PAMPANAGOUDA PATIL
16	C.C. 952/2019 (FOR SETTLEMENT)		K. Reshma Bhanu W/o K. Khadar Basha Vs P. Tippu Sultan S/o P. Chanda Khan	SREEDHAR SESHAGIRI KULKARNI
17	P.C. 233/2019 (SWORN STATEMENT)		Akshaya Sambruddi Pattin Sahakari Sangha Niyamita, Sindhanur represented by its C E Officer Vs Smt. Indira W/o. Ramakrishana	Anandkumar M
18	P.C. 298/2019 (SWORN STATEMENT)		Mohammed Husen S/o. Moulasab Vs M/s. Sri. Sajjalashree Enterprises	Veeresh Pannur
19	P.C. 299/2019 (SWORN STATEMENT)		Sri. G. Narasappa S/o. Earappa Vs Sri. Ambresh S/o. Somappa Shardar	Veeresh Pannur
20	P.C. 82/2020 (SWORN STATEMENT)		Shri Channabasaveshwar Traders and General Merchants Janatha Gunj APMC Yard Sindhanur Vs Sri. Prakasha Traders through its properietor	KALMANGI AMAREGOUDA

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Ravikumar K

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Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
21	P.C. 93/2020 (SWORN STATEMENT)		Katti Ningappa S/o. Yankappa Pujari Vs Sri M Virupakshi S/o. Shivayya Swamy	Anandkumar M
22	P.C. 170/2020 (SWORN STATEMENT)		Ashok Patil S/o. Siddanagouda Vs Shekhargouda S/o. Rayanagouda Pattadakal	Anandkumar M
23	Crl.Misc. 2223/2020 (NOTICE TO RESPONDENT)		Virupamma W/o Virupanna Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Balaswamy
24	Crl.Misc. 2224/2020 (NOTICE TO RESPONDENT)		Nagappa S/o Pampanna Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Balaswamy
25	Crl.Misc. 2225/2020 (NOTICE TO RESPONDENT)		Shayamkumar S/o Basavaraj Vs The Tahasildar, Birth and deaths Registration, Tahasil office, Sindhanur	SHRIDHAR ABKARI
26	Crl.Misc. 2226/2020 (NOTICE TO RESPONDENT)		Pakirappa S/o. Thimmanna Vs The Tahashildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	SHRINIVAS BADI
27	Crl.Misc. 2227/2020 (NOTICE TO RESPONDENT)		Channabasamma W/o. Yankangouda Vs The Tahashildar, Brith and and Deaths Registration, Tahasil Office, Sindhanur	Anandkumar M
28	Crl.Misc. 2228/2020 (NOTICE TO RESPONDENT)		Channabasamma W/o. Yankangouda Vs The Tahashildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Anandkumar M
29	Crl.Misc. 2229/2020 (NOTICE TO RESPONDENT)		Channabasamma W/o. Yankangouda Vs The Tahashildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Anandkumar M

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Ravikumar K

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Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	Crl.Misc. 2230/2020 (NOTICE TO RESPONDENT)		Vivekanand Dali S/o. Shailendranath Dali Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	K.Veerabhadra Gouda
31	Crl.Misc. 2232/2020 (NOTICE TO RESPONDENT)		D Rambabu S/o. Suryarao Vs The Thashildar, Tahasil Office, birth and Deaths Registration, Sindhanur	R.Veeresh
32	Crl.Misc. 2233/2020 (NOTICE TO RESPONDENT)		D Rambabu S/o. Suryarao Vs The Thashildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	R.Veeresh
33	Crl.Misc. 2234/2020 (NOTICE TO RESPONDENT)		Mallamma W/o Yamanappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	J. Rayappa
34	Crl.Misc. 2309/2020 (NOTICE TO RESPONDENT)		Yamanamma W/o. Late Mallayya Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Heena Amreen Desai
35	Crl.Misc. 2310/2020 (NOTICE TO RESPONDENT)		Yamanamma W/o. Late Lachamappa Vs The Tahashildar Birth and deaths Registration, Tahasil Office, Sindhanur	Heena Amreen Desai

Cases listed below are adjourned due to Covid 19

36	C.C. 1035/2011 (SUMMONS)	05-02-2021	Amaresh.B. Vs Hanumanthappa	M.M.R.
37	C.C. 670/2012 (SUMMONS)	05-02-2021	Amaresh.B. Vs Hulugappa	M. Amaregouda
38	C.C. 213/2013 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Iliyas Ali So Zakheer Ali.	MAG
39	C.C. 224/2013 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Nirmala Wo Ramalingappa.	MAG MAG

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	C.C. 724/2013 (SUMMONS)	05-02-2021	Shriram Transport Finance Co., Ltd., Vs Venkatesh	
41	C.C. 893/2013 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Channappa So Veerappa.	KVG
42	C.C. 917/2013 (SUMMONS)	05-02-2021	Shriram Transport Finance Company Ltd., Vs Shivappa	M. Amaregouda
43	C.C. 925/2013 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Basappa So Kariyappa.	KVG
44	C.C. 2/2014 (SUMMONS)	05-02-2021	Shriram Transport Finance Co., Ltd., Vs Ambaresh	M.A.G.
45	C.C. 188/2014 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance Co., Ltd., Vs Venkatesh	M.A.G.
46	C.C. 263/2014 (SUMMONS)	05-02-2021	Shriram Transport Finance Company Ltd., Vs Siddappa	M. Amaregouda
47	C.C. 271/2014 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Channabasav So Hussainappa.	KVG
48	C.C. 471/2014 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Virupanna so Hire Hulgappa	KVG
49	C.C. 488/2014 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Vaddappa So Gurugappa Vaddar	MAG
50	C.C. 837/2014 (SUMMONS)	05-02-2021	Ms Makhteshim Agan India Pvt Limited Vs Mallappa Bheemappa Sajjan	M. Amaregouda
51	C.C. 916/2014 (SUMMONS)	05-02-2021	Vishwanth Appasaheb Banahatti Vs Sovereign Distillary Limited, Singapur, Tq. Sindhanur taken over by United Spirits Ltd.,	

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Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	C.C. 33/2015 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance Co., Ltd., Vs Hanumantha	
53	C.C. 345/2015 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Mahadevappagouda So Bheemanagouda	MAG
54	C.C. 547/2015 (SUMMONS)	05-02-2021	Shriram Transport Finance Co., Ltd., Vs Mehaboob sab	V.P.
55	C.C. 616/2015 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Mehaboob Basha So Dastagiri sab.	MAG
56	C.C. 5/2016 (SUMMONS)	05-02-2021	Shriram Transport Finance Company Ltd., Vs Kena	Viresh Pannur
57	C.C. 112/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Ravi Rathod So Patheppa Rathod,	MALIPATIL BASAVARAJ
58	C.C. 282/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Subhas So Nagappa,	MUTTAYALA RAO
59	C.C. 291/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance Co., Ltd., Vs Aslam Khan So Ayata Khan,	MALIPATIL BASAVARAJ
60	C.C. 303/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Nabi Sab So Abdul Sab,	MUTTAYALA RAO
61	C.C. 307/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Huchappa So Hanumanthappa,	MUTTAYALA RAO
62	C.C. 347/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Shekarappa So Hanumappa,	SHARANABASAVARAJ SHIRADDI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	C.C. 352/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Gangadhar So Laxman ,	Veeresh Pannur
64	C.C. 407/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Kankaraya So Ameenappa,	MALIPATIL BASAVARAJ
65	C.C. 412/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport finance compay ltd, Vs Basavaraj So Rangayya,	MALIPATIL BASAVARAJ
66	C.C. 423/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport finance compay ltd, Vs Basha Sab So Raja Sab,	MALIPATIL BASAVARAJ
67	C.C. 721/2016 (SUMMONS)	05-02-2021	Ms Vijaya Mithra Vividoddesha Souhardha SahakariN by its CEON Lingeshwara Rao Vs C.H.VijayaKumar @ Babu Reddy So Rama Rao,	GSRK reddy
68	C.C. 851/2016 (SUMMONS)	05-02-2021	Mahaveer Jain So late Khemraj Jain, Vs A.K.Mills,	SREEDHAR SESHADRIGIRI KULKARNI
69	C.C. 1010/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Allabhaksha.	KVG
70	C.C. 1035/2016 (SUMMONS)	05-02-2021	M/s Shriram Transport finance company ltd by Amaresh B Vs Muthuraj S/o Basavaraj	M. Amaregouda
71	C.C. 1067/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Md.Rasul So Shekhahamid	MALIPATIL BASAVARAJ
72	C.C. 1101/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Lachamappa So Manappa,	M. Amaregouda
73	C.C. 1108/2016 (SUMMONS)	05-02-2021	Shriram Transport Finance Company Ltd., Vs Khajasab	M.M.R.
74	C.C. 1124/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Rajak	KVG

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
75	C.C. 1127/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Shivaraj So Duragan Gouda.	MALIPATIL BASAVARAJ
76	C.C. 1169/2016 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Lxmappa So Amarappa Ambigar,	Veeresh Pannur
77	C.C. 60/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance Co., Ltd., Vs Sharanappa So Durugappa Talawar,	Veeresh Pannur
78	C.C. 63/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs John Luthur So S.P.Williams,	MALIPATIL BASAVARAJ
79	C.C. 116/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport finance compay ltd, Vs Hanumappa So Kanteppa ,	MUTTAYALA RAO
80	C.C. 120/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Hanumanthappa So Maribasappa,	Veeresh Pannur
81	C.C. 126/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs E.Ravikumar.	KVG
82	C.C. 129/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Rudrappa M So Basavanagouda,	M. Amaregouda
83	C.C. 131/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Anand Rathod.	VP
84	C.C. 134/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs N.Padma Wo N. Venkat Rao	MALIPATIL BASAVARAJ
85	C.C. 151/2017 (SUMMONS)	05-02-2021	Shriram Transport Finance Co., Ltd., Vs Mahiboob	S.B.S.
86	C.C. 203/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport compy ltd, Vs Ramjan Sab So Shahul Sab,	MUTTAYALA RAO

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
87	C.C. 231/2017 (SUMMONS)	05-02-2021	The Chief Executive Officer Vs Venkoba Hugar S/o Pampanna Hugar	MUKUNDA QUADRI
88	C.C. 345/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Chandappa So Ranganna,	MALIPATIL BASAVARAJ
89	C.C. 406/2017 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Mallikarjuna So Krishnayya,	Veeresh Pannur
90	C.C. 245/2018 (SUMMONS)	05-02-2021	Sangappa S/o Basavaraj Badiger Vs Raju Bidarkar S/o Maruti Bidarkar	Laxmikantreddy
91	C.C. 960/2018 (SUMMONS)	05-02-2021	The Chief Executive Officer Vs Veeresh Sanabal S/o Mallikarjunaswamy	S.R. QUADRI MUKUNDA
92	C.C. 1173/2018 (SUMMONS)	05-02-2021	Ms Shriram Transport Finance company ltd. Vs Basavaraj So Narasappa,	MALIPATIL BASAVARAJ
93	C.C. 15/2019 (SUMMONS)	05-02-2021	The Branch Manager, Tungabhadra Pattina Souharda Sahakara Niyamita Vs Amaresh S/o Doddappa Gaded	S.R. QUADRI MUKUNDA
94	C.C. 543/2019 (SUMMONS)	05-02-2021	The Branch Manager, Tungabhadra Pattina Souharda Sahakara Niyamita Vs Shivakumar Yadav S/o Ramanna	S.R. QUADRI MUKUNDA
95	C.C. 805/2019 (SUMMONS)	05-02-2021	Rathnappa H S/o Sanna Hanumayya Vs K. Mani Teja S/o K. Srinivas	KALMANGI AMAREGOUDA
96	C.C. 1094/2019 (SUMMONS)	05-02-2021	Basaveshwara Pattina Sourdha Sahakari Niyamitha Vs Shamal Adhikari S/o Aravind Adhikari	M. Amaregouda
97	C.C. 1130/2019 (SUMMONS)	05-02-2021	Kannika parameshwari Pattina Souhard sahakari niyamitha Vs Benakayya S/o Yankobanna	Lingaraj. H.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
98	C.C. 1131/2019 (SUMMONS)	05-02-2021	Shubharamba Chits (K A R) Pvt. Ltd. Vs Mahantesh S/o Amareshappa	Venkata Srinivas Pampana
99	C.C. 1132/2019 (SUMMONS)	05-02-2021	Shubharamba Chits (KAR) Pvt.Ltd. Vs Manjunath S/o Sukumuniyappa	Venkata Srinivas Pampana
100	C.C. 1133/2019 (SUMMONS)	05-02-2021	Shubharamba Chits (KAR) Pvt. Ltd. Vs Mallanagouda S/o Suganagouda	Venkata Srinivas Pampana
101	C.C. 1262/2019 (SUMMONS)	05-02-2021	Basaveshwara Pattina Sourdha Sahakari Niyamitha Sindhanur. Vs Sri Anand Sha S/o Vijaya Ray Shah Vaibhava Hardware.	M. Amaregouda
102	C.C. 410/2018 (NOTICE)	05-02-2021	M/s Shriram Transport Finance Company Ltd Vs Hanumanthappa S/o Yamanappa	C.F. Kudarimoti
103	C.C. 411/2018 (NOTICE)	05-02-2021	M/s Shriram Transport Finance Company Vs Mr. Siddappa S/o Balappa	R.K. Nagaraj
104	C.C. 438/2011 (HEARING)	05-02-2021	State of Karnataka Vs Munibarati Mallikarjuna	A.P.P. B.S.
105	C.C. 1009/2016 (HEARING)	05-02-2021	Pratima Vs Sharanappa	
106	C.C. 748/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Mahantesh s/o Adivappa Somannavar	APP
107	C.C. 750/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Suresh s/o Gopalrao Kulkarni	APP
108	C.C. 751/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Kariyamma w/o Buddappa Goni	APP
109	C.C. 752/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Prakash s/o Hanumantha Doddamani	APP
110	C.C. 754/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Sharanappa s/o Ramanna Hedagibal	APP

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Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
111	C.C. 755/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Pranab Dhali s/o Rabin Dhali	APP
112	C.C. 758/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Mallappa H Koluru s/o Hanumappa	APP
113	C.C. 759/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Sharatak Mandal s/o Maheswar Mandal	APP
114	C.C. 760/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Mohan Alias Mounesh s/o Ramaswamy Abakari	APP
115	C.C. 761/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Nagappa s/o Komareppa	APP
116	C.C. 762/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Rural PS Vs Anjineya s/o Yalamanda Ummaneni	APP
117	C.C. 232/2015 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Panchaxarayya Swamy Vs Venkata Murali	KALMANGI AMAREGOUDA
118	C.C. 155/2018 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Basavaraj S.H. S/o Sharanayya Vs M/s Indragiri Developers and Promoters	Veeresh Pannur
119	C.C. 846/2018 (FRAMING OF CHARGE OR PLEA)	05-02-2021	M Hanumesh S/o Madiwalappa Vs Syed Baba S/o Syed Habeeb Miya	KALMANGI AMAREGOUDA
120	CrI.Misc. 211/2015 (ISSUE DISTRESS WARRANT)	05-02-2021	Amaramma @ Sunita Wo B.Mallikarjunagouda, Vs B.Mallikarjungouda So Earanagouda Bevinamaradi,	Thimmappa Dasar
121	C.C. 1133/2018 (H.B.C)	05-02-2021	State by Rural P.S Vs Subhankar Sana S/o Tushar Sana	APP